

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 870/2025

[Arising out of impugned final judgment and order dated 17-10-2024 in CRMWP No. 17435/2024 passed by the High Court of Judicature at Allahabad]

SUBHASH SINGH THAKUR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 12-11-2025 This petition was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. Divyesh Pratap Singh, AOR (mentioned by)

For Respondent(s) : Mr. Pradeep Misra, AOR

Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 26.11.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR